

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 128-28/18/2018

Dated :13.11.2018

From :
The Registrar General
Delhi High Court,
New Delhi

To
(On the website of Delhi High Court & District Courts)

Subject: - Quotation for one (01) True Colour Technology Large Video Wall/Electronic Display Board with Software Integration System.

Sir/Madam,

This court intends to purchase a True Colour Technology Large Video Wall/Electronic Display Board with Software Integration System. The specification of the required hardware device and the software is attached as Annexure-A.

The authorized vendor(s) are requested to submit quotations in a sealed envelope to the AOJ (IT/Sty.), Room No.6, Ground Floor, LCB-III, Delhi High Court on or before 30.11.2018 clearly mentioning the technical details of the product being offered. The quotations should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The rates offered should be inclusive of all taxes and the warranty period should be clearly mentioned in the quotation. The vendor(s) may be required to give demo of these hardware devices. The installation of the Large Video Wall/Electronic Display Board with Software Integration System shall be done by the vendor(s). The validity of rates should not be less than six months from the last date of submission of quotation. Quotation with less period of validity of rates shall be rejected. The quotation received after the due date shall be summarily rejected. The vendor shall submit a certificate to the effect that he has not been debarred/black-listed by any government/semi-government organization in India or abroad (The format is enclosed as Annexure-B).

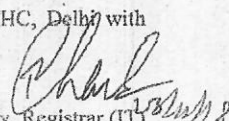
The High Court reserves the right to modify/amend the quotation letter/terms & conditions at a later stage. This court also reserves the right to place the order fully/partly to different firms/vendors.

Yours Truly,

- sd -
(Sudhanshu Kaushik)
Joint Registrar (Judicial)/CPC
For Registrar General

CC to :-

1. Mr. Zameer Ahmad, Sr. System Analyst (IT) with request to upload the letter on the website of Delhi High Court.
2. Mr. Ravinder Dudeja, Chairman, Centralized Computer Committee, THC, Delhi with request to upload the letter on the website of District Courts.


Dy. Registrar (IT)

Annexure-A

HARDWARE SPECIFICATIONS OF LARGER VIDEO WALL/ELECTRONIC DISPLAY BOARD WITH SOFTWARE INTEGRAITON SYSTEM

Main Parameters	LED Lamp	SMD3535
	Module Size	160mm X 320mm
	Module Resolution	20 X 40 DOTS
	Cabinet Resolution	120 X 120
	Cabinet Size	960 mm X 960 mm
	Cabinet Material	MS Iron
	Refresh Rate	2200 HZ
	Brightness	>7000 cd/m2
	Driving IC	MBI 5024
	Wall Size	7feet X 10 feet (Approx.)
	PC Module/Accessories	Processor
Memory		16 GB or better
Hard Disk		2 TB SATA or better
Operating System		WINDOWS
Ports		8 I/O Ports, IPs/2, 6 USB, 2USB 2.0, 1 VGA, Serial Port, 1 LAN
Remote server connectivity through LAN/Internet Wireless Keyboard & Mouse Control		
Note : All of the above specifications should be read as equivalent or better.		

Annexure-B

Date: _____

Tender Ref. No. _____

To
The Registrar General,
High Court of Delhi,
New Delhi

**Subject: - Declaration regarding clean track record of the firm/company/
proprietorship concern.**

Sir,

I hereby declare that my company/firm/proprietorship concern has not been debarred/black-listed by any Government/Semi Government Organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours sincerely,

Name: _____

Designation : _____

Company/Firm: _____

Proprietorship Concern : _____

Address: _____

(Stamp & Signature)